

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> JULY, 2023, 10:30 A.M.**

CP (IB) No. 36/CB/2022, IA (IB) No. 130/CB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	MSTC Ltd. -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Anupam Dash, Adv.

For Respondent (s)

Mr. Sandeep S. Ladda, Adv.

**ORDER**

**IA (IB) No. 130/CB/2023:**

Both sides counsel present. Matter heard. Reserved for order.

**CP (IB) No. 36/CB/2022**

Both sides counsel present. List the matter for further consideration on 21.08.2023.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**